

(b) It is proposed to allocate Rs. 2166.00 lakhs for the year 1978-79.

(c) Under the Centrally-sponsored schemes for the upliftment of Harijans assistance has been granted to the State Governments in the following spheres:—

1. Post-matric scholarships to Scheduled Castes and Scheduled Tribes.
2. Pre-examination Training Centres.
3. Girls Hostels
4. Machinery for the protection of Civil Rights Act.

**Appointment of Directors in Regional Units of Coal India Ltd. during Emergency**

8228. SHRI Y. P. SHASTRI. Will the Minister of ENERGY be pleased to state.

(a) whether it is a fact that during the Emergency, persons belonging to INTUC were appointed Directors in the various region units of Coal India Ltd., such as Western Coalfields and Central Coalfields without consultation with the workers;

(b) whether they continue to function as Directors in various Coalfields with the result that the workers not belonging to INTUC are denied justice and functionaries of INTUC in coal mines continue to get undue benefits and favour in promotions; and

(c) the time by which Central Government propose to cancel the appointment of such persons as Directors made during the Emergency in order to put an end to this type of favouritism and discrimination?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a)

to (c). Two persons belonging to the INTUC had been appointed to the Board of Directors of Western Coal-

fields Ltd. in July, 1976. Both of them have retired from Directorship on 31-12-1977. No non-officials were appointed to the Board of Directors of Central Coalfields Ltd. At present there are no non-official directors on the Board of Directors of Coal India Ltd. or any of its subsidiary companies.

**Production in Indian Field Gun Factory, Kanpur**

8229. SHRI SHARAD YADAV. Will the Minister of DEFENCE be pleased to state:

(a) whether the Indian Field Gun Factory, Kanpur has started production; and if not, the reasons for the delay and steps being taken for an expeditious start of production;

(b) whether the management has not been making any plan to rehabilitate some of our ex-servicemen; and

(c) if so, the reasons therefor along with details of employment potentialities?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) Yes, Sir. The production has started.

(b) and (c). So far 42 ex-Servicemen have been employed by the management according to Government instructions in this regard.

**Reference of Specific Projects to Defence Science Laboratories**

8230. DR. MURLI MANOHAR JOSHI: Will the Minister of DEFENCE be pleased to state:

(a) the number of specific projects and problems referred to Defence Science Laboratories in each of the years 1975, 1976 and 1977; and

(b) the number of projects completed and problems solved by these laboratories in each of the above years?